

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.2936
TO BE ANSWERED ON 15.03.2016

Zero Liquid Discharge

2936. SHRI ASHOK SHANKARRAO CHAVAN:
DR. SUNIL BALIRAM GAIKWAD:
SHRI GAJANAN KIRTIKAR

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the State Government of Maharashtra has forwarded any proposal to the Ministry regarding exemption of Zero Liquid Discharge (ZLD) standard to textile units in Maharashtra having Common Effluent Treatment Plants;
- (b) if so, the details thereof and the present status of the said proposal; and
- (c) the time by which the said proposal is likely to be cleared?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) & (b) Ministry of Environment, Forest and Climate Change have notified draft Standards for effluents from Textile Industries inviting comments/suggestions/views from stakeholders. The draft standards *inter alia* stipulate Zero Liquid Discharge for Common Effluent Treatment Plants (CETP) for units operating in textile cluster. Government of Maharashtra has written to the Ministry of Textiles, Government of India in response to the draft standards published by this Ministry for effluents from textile industry.

(c) Meeting was held to review the comments received from various stakeholders including Ministry of Textiles.
